

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

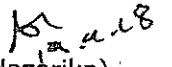
**NOTIFICATION**

No. HC.XXXVII-07/2016/256/R. Cell

Dated Guwahati 19<sup>th</sup> April, 2018

The Gauhati High Court is pleased to discontinue the scheme for compassionate appointment notified by the High Court vide Notification No. HC.XXXVII-07/2016/1904/R.Cell, dated 03/01/2017. Henceforth, the scheme of the Government as per Notification No. FEG. 28/2017/26, dated 14/09/2017 of the Government of Assam, Finance (Estt-A) Department, Dispur, Guwahati-06 and Office Memorandum No. PPG (P) 292/2017/1, dated 31/10/2017 of the Government of Assam, Pension & Public Grievances Department, Dispur, Guwahati-06, providing for compassionate family pension in lieu of compassionate appointment would be applicable.

By Order,

  
(A. Hazarika)  
Registrar (Admin)-cum  
In-Charge, Centralized Recruitment

Memo No. HC.XXXVII-07/2016/256A/R.Cell

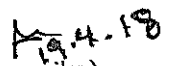
Dated, Guwahati 19<sup>th</sup> April, 2018

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. The District & Sessions Judge, Baksa/ Barpeta/ Bongaigaon/ Cachar, Silchar/ Chirang/ Darrang, Mangaldai/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao, Halflong/ Goalpara/ Golaghat/ Hailakandi/ Jorhat/ Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Karbi Anglong, Diphu/ Karimganj/ Kokrajhar/ Lakhimpur, North Lakhimpur/ Morigaon/ Nalbari/ Nagaon/ Sivasagar/ Sonitpur, Tezpur/ Tinsukia/ Udalguri.
5. The Presiding Officer, Labour Court, Guwahati/Labour Court, Dibrugarh.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Industrial Tribunal, Silchar/ Industrial Tribunal, Dibrugarh.
7. The Principal Judge, Family Court No. 1, Guwahati/ Family Court No. 2, Guwahati/ Family Court No. 3, Guwahati/ Family Court, Silchar/ Family Court, Barpeta.
8. The Presiding Officer, STAT & Member, MACT No. 1, Kamrup, Guwahati/ MACT No. 2, Kamrup, Guwahati/ MACT No. 3 Kamrup, Guwahati/ MACT, Nagaon/ MACT,

Barpeta/ MACT, Cachar, Silchar/ MACT, Nalbari/ MACT Dhubri/ MACT, Tezpur/ MACT, Goalpara.

9. The Special Judge, Assam, Guwahati/ Judge, Designated Court, Guwahati, Assam.
10. The Special Judge, CBI, Assam, Guwahati/ Addl. CBI Court No. 1, Guwahati/ Addl. CBI Court No. 2, Guwahati/ Addl. CBI Court No. 3, Guwahati.
11. Chief Judicial Magistrate, Baksa/ Barpeta/ Bongaigaon/ Cachar, Silchar/ Chirang/ Darrang, Mangaldai/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao, Halflong/ Goalpara/ Golaghat/ Hailakandi/ Jorhat/ Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Karbi Anglong, Diphu/ Karimganj/ Kokrajhar/ Lakhimpur, North Lakhimpur/ Morigaon/ Nalbari/ Nagaon/ Sivasagar/ Sonitpur, Tezpur/ Tinsukia/ Udalguri.
12. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
13. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
15. System Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification regarding Compassionate family pension in lieu of compassionate appointment**".
16. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
17. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
18. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. CA to Registrar (Admin), Gauhati High Court, Guwahati.
20. The High Court Notice Board.
21. The Order File.

  
(A. Hazarika)  
Registrar (Admin)-cum  
In-Charge, Centralized Recruitment  
Gauhati High Court, Guwahati-1